

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

(IB)-452(ND)2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2020**

**NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. &  
Ors.**

**SECTION: 9 of IBC, 2016.**

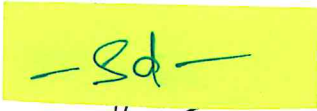
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present for the Petitioner	: None
----------------------------	--------

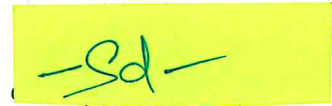
Present for the Respondent	: None
----------------------------	--------

**ORDER**

CA-498 of 2020 is the fourth Progress Report filed by the Liquidator. The same is taken on record.



**(L.N. GUPTA)**  
**Member (T)**



**(DR. DEEPTI MUKESH)**  
**Member (J)**